

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-509**  
IB-273/ND/2023  
New IA/1467/2024

**IN THE MATTER OF:**

Union Bank of India

**Vs.**

Pawan Sethi

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 95 IBC

**Order delivered on 22.03.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sarthak Sehgal, Adv. Sanjay Bajaj, Advs.

For the Respondent :

**ORDER**

Due to paucity of time, the matter is listed on **23.04.2024**.

**Sd/-  
(Court Officer)**